

(d) what prize has been given?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):**

(a) and (b). Yes, Sir. The selection of the best village at the National level for 1962-63 will be made after the results of the Competition at the State levels are received.

(c) and (d). Do not arise at this stage.

#### **Railway Accidents Enquiry Committee**

\*1007. **Shri Ulaka:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 830 on the 17th May, 1962 and state:

(a) whether Government have since considered the question of re-constituting or appointing more members on the Railway Accidents Enquiry Committee; and

(b) if so, the decision of Government in this regard?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) and (b). It is not proposed to reconstitute or add to the membership of the Railway Accidents Committee, 1962.

#### **Pepper Industries**

2170. **Shri Rama Chandra Mallick:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount sanctioned to the State of Orissa for the development of Pepper Industries during the Third Plan period; and

(b) the amount given or proposed to be given during the first and second years of the Third Plan period?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) and (b).

No scheme for the development of Pepper is being financed in Orissa during the Third Five Year Plan period.

#### **Minor Irrigation Projects in Orissa**

2171. **Shri Ulaka:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Central Government have given any amount by way of grants and loans to Orissa Government for minor irrigation projects in the State during 1962-63; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) and (b). Yes. Under the revised procedure for rendering financial assistance to State Governments, introduced from the year 1958-59, Central assistance admissible to various State Governments is sanctioned in bulk for schemes under the head "Agricultural Production" which includes Minor Irrigation and Land Development. As such, it is not possible to indicate the amount of Central assistance given to the Government of Orissa for their Minor Irrigation Projects during 1962-63.

It may, however, be mentioned that the State Government in its Minor Irrigation Programme during the Third Plan has provided for the following schemes:

1. Minor Irrigation
2. Tubewells
3. Lift Irrigation including Rusi Kulya Basin.

Information with regard to grants and loans sanctioned to the Government of Orissa during 1962-63 for their Agricultural Production Schemes, including Minor Irrigation and Land Development is given below:

Year	Grant	Loan
1962-63	Rs. 26.29 lakhs	Rs. 68.0 lakhs.